

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 03<sup>rd</sup> January, 2018  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTIONS</b>				
1.	Original Application No. 26/2017(CZ) <b>(M.A.No.477/17)</b> <b>(M.A.No.546/17)</b>	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv.	
2.	Original Application 45/2016(CZ) <b>(M.A.No.442/17)</b>	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr.OmShankarShrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Siddharth Singh, Adv.	
3.	Original Application No. 34/2016(CZ) <b>(M.A.No.433/17)</b>	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. DharamveerSharma,Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastava,Adv Mr. S.R. Waghmare, Adv. Mr. Akash Ambedkar, Adv.	
4.	Original Application No. 116/2017(CZ) <b>(M.A.No.527/17)</b>	Sunil Soni Vs State of MP & 6 Ors.	Mr. Aditya Vijay Singh, Adv.	
<b>FOR ADMISSION</b>				
5.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	
<b>AFTER NOTICE</b>				
6.	Original Application No. 104/2017(CZ) <b>(M.A.No.464/17)</b>	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv.	
7.	Appeal No. 36/2017(CZ)	Manju Gupta Vs DEEIAA & Anr.	Mr. Dharamveer Sharma, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
8.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Siddharth Singh, Adv. for Applicant. Mr. Arunoday Singh, Adv. Mr. Shrey Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv Mr. Dharamveer Sharma,Adv. Ms. Parul Bhadoria, Adv. Mr. Akshay Pare, Adv.	

9.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Ms. Arushi Chouhan, Adv. Mr. Rohit Sohgaura, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. DharamveerSharma,Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
10.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
11.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of Madhya Pradesh & Ors.	Mr. Dharamveer Sharma, Adv.	
12.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR HEARING</b>				
13.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv.	
<b>FOR COMPLIANCE</b>				
14.	<b>(M.A.No.534/17)</b> Original Application No. 105/2016(CZ)	Anita Singh & Anr. Vs. State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
15.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
16.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. <i>(Kaliasot River)</i> Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar,Adv. Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Vijay Choudhary Adv.	

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